

Annexure-3

Name of the Corporate Debtor: Worlds Window Estate (P) Ltd.

Date of Commencement : 30.05.2024

List of Creditors as on :18.02.2025

List of secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (in Rs.)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Central Bank of India	12-06-2024	1,62,49,83,907	1,62,49,83,907	FC			No	20.189	NA	NA	Nil	Claim admitted
2	Bank of India	22-11-2024	1,37,38,04,394	1,37,38,04,394	FC			No	17.069	NA	NA	Nil	Revised Claim admitted
3	Bank of Banda	13-06-2024	1,42,21,90,575	1,42,21,90,575	FC			No	17.67	NA	NA	Nil	Claim admitted on provisional basis
4	State Bank of India	12-06-2024	89,98,76,988	89,98,76,988	FC			No	11.18	NA	NA	Nil	Claim admitted on provisional basis
5	Prudent ARC Ltd. (acting in its capacity as trustee of Prudent Trust 97/24) Debt assigned from Hero Fincorp Ltd.	26-06-2024	13,82,38,857	13,82,38,857	FC			No	1.718	NA	NA	Nil	Claim admitted
6	Prudent ARC Limited (acting in its capacity as trustee of the Prudent Trust 102/25) Debt assigned from Union Bank of India vide Assignment Agreement dt 10.02.2025	01-08-2024	24,73,77,037	24,73,77,037	FC			No	3.073	NA	NA	Nil	Claim admitted
7	Prudent ARC Limited (acting in its capacity as trustee of the Prudent Trust 108/25) Debt assigned from SREI Equipment Finance Limited	08-11-2024	2,34,22,45,315	2,34,22,45,315	FC			No	29.101	NA	NA	Nil	Claim admitted As per the order dated 12.02.2025, passed by the Hon'ble NCLT, Court IV, New Delhi, in IA No. 6067 in CP/IB No. 427/ND/2023, the delay in submitting the claim by Prudent ARC Limited, acting as the trustee of Prudent Trust 108/25, for the debt assigned from SREI Equipment Finance Limited, has been condoned.

Total claim of

FC

8,04,87,17,073